

**WRITTEN ANSWERS TO
QUESTIONS**

All India Institute of Medical Sciences

*151. **Shri V. P. Nayar:** Will the Minister of Health be pleased to state:

(a) whether any research is being undertaken in Bacteriology in the All India Institute of Medical Sciences; and

(b) whether it is a fact that as yet the Institute does not have even a single Electron Microscope?

The Minister of Health (Shri Kar-markar): (a) Yes, Sir.

(b) Yes, Sir.

Chittaranjan Locomotive Works

*152. **Shri T. B. Vittal Rao:** Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 486 on the 25th February 1958 and state:

(a) whether the contract for the setting up of the Steel Foundry at Chittaranjan Locomotive Works has since been finalised;

(b) if so, the name of the firm to which the contract has been given; and

(c) if the reply to part (a) be in the negative the reasons thereof?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) No.

(b) Does not arise.

(c) Tenders are near finalisation. These were not ordinary tenders for purchase of stores. Technical collaboration for the purpose of obtaining the best know-how in modern Steel Foundry Practice and the best facilities for training our staff is involved. These important factors along with numerous other aspects have been submitted to detailed investigations resulting in delay in finalisation.

Facilities for Long Distance Passengers

*153. **Shri Ajit Singh Sarhadi:** Will the Minister of Railways be pleased to state:

(a) whether it is proposed to introduce system of reserving separate accommodation for passengers travelling below 150 miles, between 151 to 300 miles, 301 to 500 miles and above 500 miles on Northern Railway as has been done on the Eastern Railway; and

(b) if not, the reasons therefor?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) The scheme has been introduced on 39 Up/40 Dn Delhi-Howrah Janta Express trains which run on the Northern Railway also with effect from 15-4-58.

(b) Does not arise.

Bifurcation of Central Water and Power Commission

*157. **Shrimati Ila Palchoudhuri:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that a proposal to bifurcate the Central Water and Power Commission to have independent units for power and irrigation is under the consideration of the Government of India;

(b) if so, the reasons therefor; and

(c) when a final decision is likely to be taken?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) and (b). In the context of accelerated development envisaged in the Power and Irrigation sectors of the Second Five Year Plan and the subsequent Plans and the possibility of entrusting additional duties to the Power Wing, the Government of India have decided to review the organisational structure of the Central Water and Power Commission in order to determine whether the existing arrangements are adequate for the effective performance